

SPECIAL BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/176(KB)2018
IA(I.B.C)/669(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS IMPEX METAL & FERRO ALLOYS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.

] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/669(KB)2024**
 - a. This Application has been filed by the Liquidator seeking extension of the liquidation process by 6 months from 31st March 2024.
 - b. The liquidation process is extended for **three months**.
 - c. The **IA(I.B.C)/669(KB)2024** is **allowed** and is accordingly disposed of.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)